## STATISTICAL DATA OF CASES OF COMMERCIAL COURTS, COMMERCIAL APPELLATE COURTS, COMMERCIAL DIVISION & COMMERCIAL APPELLATE DIVISION IN THE STATE OF UTTARAKHAND AS PER THE NOTIFICATION DATED 29.04.2020 OF DEPARTMENT OF LEGAL AFFAIRS, MINISTRY OF LAW AND JUSTICE, NEW DELHI FOR THE MONTH OF MARCH 2022

	Form 1											
	List of cases e-filed during the month											
Sl. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Advocate Mobile Number	Advocate E- mail Id	Date of Registration	Date of e- filing			
[1]	[2]	[3]	[4]	[5]	[6]	[7]	[8]	[9]	[10]			
1	High Court of Uttarakhand, Nainital	-	-	-	-	-	-	-	-			
2	Addl. District Judge, Commercial Court Dehradun	Dehradun	-	-	-	-	-	-	-			

	Form -2											
	List of cases in which e-payment of Court fees was made during the month											
Sl. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court fees					
[1]	[2]	[3]	[4]	[5]	[6]	[7]	[8]					
1	High Court of Uttarakhand, Nainital	-	-	-	-	-	-					
2	Addl. District Judge, Commercial Court Dehradun	Dehradun	-	-	-	-	-					

Form -3
List of cases in which Electronic Service of process has taken place during the month

Sl. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of process
[1]	[2]	[3]	[4]	[5]	[6]	[7]	[8]
1	High Court of Uttarakhand, Nainital	-	-	-	-	-	-
2	Addl. District Judge, Commercial Court Dehradun	Dehradun	-	-	-	-	-

	Form -4 List of total no. of cases randomly allocated during the month										
	List of tot	tal no. of cases random	nly allocated durin	g the month	Т						
Sl. No.	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)					
[1]	[2]	[3]	[4]	[5]	[6]	[7]					
1	High Court of Uttarakhand, Nainital	-	-	-	-	-					
2	Addl. District Judge, Commercial Court Dehradun	Dehradun	-	-	-	-					

	Form -5 List of cases in which cases Management Hearing was held during the month											
Sl. No.	Sl. No. Court District Case No. Petitioner Name Vs. Respondent Name Advocate Date of Registration Hearing											
[1]	[2]	[3]	[4]	[5]	[6]	[7]	[8]					
1	High Court of Uttarakhand, Nainital	1	1	-	-	-	-					
2	Addl. District Judge, Commercial Court Dehradun	Dehradun	1	-	-	-	-					

						Fo	orm 6						
	Contested commercial cases disposed during the month												
Sl. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether urgent Relief was sought and Pre- Institution Mediation did not take place (Yes/no.)	Date of Decision	Days for Disposal	Nature of Disposal (Contested/ settled)	Date of Execution of decree	Number of days for execution of decree from date of decision	Act Section
[1]	[2]	[3]	[4]	[5]	[6]	[7]	[8]	[9]	[10]	[11]	[12]	[13]	[14]
1	High Court of Uttarakhand, Nainital	Tehri Garhwal	AO 127 of 2021	State of Uttarakhand and ors Vs M/s Hillways Constructions Co. Pvt. Ltd	Mr. B.S. Parihar Standing counsel Mr. Siddhartha Singh	14.07.2021	Yes	07.03.2022	234 days	Dismissed (Contested)			Under Section 37 of the Arbitration and Conciliation Act 1996 read with Section 13 of Commercial Court Act

		Dehradun	AO 53 of 2020	Roopnarain sonkar Vs Star India Pvt. Ltd and ors	Mr. H.C. Bisht Mr Sagar Kothari Mr Shiv Pandey	27.01.2020	No	10.03.2022	774 days	Disposed of (Contested)			Under Section 13 of Commercial Court Act
		Dehradun	AO 78 of 2022	M/s S.K. Dynamics Pvt. Ltd. Vs Center of Excellence in Disaster	Mr. Aditya Pratap Singh	07.03.2022	Yes	24.03.2022	17 days	Disposed of (Contested)			Under Section 13 read with section 10(2) of Commercial Court Act
		1	OS 06/2021	ICICI Bank Ltd Vs Radheshyam	Sh. Paravender Kumar	14.01.2021	Yes	12.03.2022	425	contested	14.03.2022	1	Money Recovery Suit
	Addl. District	2	OS 12/2021	ICICI Bank Ltd Vs Arvind Kumar	Sh. Paravender Kumar	22.01.2021	Yes	12.03.2022	417	contested	14.03.2022	1	Money Recovery Suit
2	2 Judge, Commercial Court Dehradun	3	OS 64/2021	Central Bank of India Vs M/s Redra Trading Company	Anirudh Anand	13.08.2021	Yes	12.03.2022	211	contested	14.03.2022	1	Money Recovery Suit
		4	Arb 74/2019 old no. 22/2018	Mahanidheshak Uttarakhand Chikitsa Vs M/s Rajbjara	Ashokl Dimri	23.03.2018	No	11.03.2022	1448	Judgment	14.03.2022	1	Sec 34

	5	Arb 14/2020	State of Uttarakhand Vs Rajbhara	Ashokl Dimri	12.02.2020	Yes	11.03.2022	731	Judgment	14.03.2022	1	Sec 34
	6	Arb 34/2021	Saraswati Dynamic Pvt Ltd Vs Opto Electricals	Vaibhav Jain	15.02.2021	Yes	05.03.2022	383	contested	07.03.2022	1	Sec 14-15
	7	Arb 50/2021	MBL Infrastructure Pvt Ltd Vs PWD	Sahil Gulati	20.05.2021	Yes	24.03.2022	308	contested	16.03.2022	1	Sec 29A
	8	Arb 223/2019 old no. 34/2018	Uttarakhand Renewal Energy Vs Flomore Ltd	Sidharth	17.02.2018	No	17.03.2022	1488	contested	19.03.2022	1	Sec 34
	9	Arb 48/2020	RAJA Transport Vs Chef Engineer	Ramnaresh	16.09.2020	Yes	17.03.2022	547	contested	19.03.2022	1	Sec 09
	10	Arb 05/2022	Balaji Great Loutas Vs Sh Navin Khandelwal	Kamal Virmani	18.01.2022	Yes	28.03.2022	69	contested	30.03.2022	1	Sec 27

	11	Misc 17/2020	MD Pashmianchal Vs M/s SG Electricla	Anil Kumar Bhatnagat	17.02.2020	No	17.03.2022	730	contested	19.03.2022	1	Sec 34
	12	Exe 629/2019 old no. 169/2019	HDB financial Services Vs Padma Sharma	Ashwani Kumar Saini	30.05.2019	No	12.03.2022	651	contested	14.03.2022	1	Sec 36
	13	Exe 463/2019	Shiram City union Finance Vs Praveen Chaudhary	Rohit Srivastav	23.10.2019	No	12.03.2022	869	contested	14.03.2022	1	Sec 36
	14	Exe 291/2019	HDFC Bank Vs Pawan Kumar	JP Nautiyal	28.09.2020	No	12.03.2022	530	contested	14.03.2022	1	Sec 36

	Form 7											
	Summary of Commercial Cases during the month											
			Total number of cases	Total number of cases	Total number of cases							
Sl. No.	Court	District	District 1	District p	pending on the 1st day	instituted during the	disposed during the	pending at the end of				
			of the month	month	month	the month						
[1]	[2]	[3]	[4]	[5]	[6]	[7]						
1	High Court of Uttarakhand, Nainital		71	2	3	70						
2	Addl. District Judge, Commercial Court Dehradun	Dehradun	1514	44	75	1483						

Form 6(i): Mediation Data during the month

	Lis	t of cases received for Pre-Institu	ution Mediation and Sett	lement during the mo	nth	
Sl. No.	Name of Mediation Centre (For example, DLSA or Main Mediation Centre Mumbai)	Total number of applications pending on the 1 <sup>st</sup> day of the month	Total number of applications received during the month	Total number of cases settled during the month	Total number of non- starter cases during the month	Total number of applications pending at the end of the month
[1]	[2]	[3]	[4]	[5]	[6]	[7]
1	Mediation Centre, High Court of Uttarakhand, Nainital	-	-	-	-	-
2	DLSA, Dehradun	30	20	1	19	30
3	DLSA, Haridwar	Nil	1	1	Nil	Nil

Form 6 (ii)

Mediation Data on Quarterly Basis (w.e.f. January 2022 to March 2022)

			Name of	Appellant Party	Name of 0	Opposite Party	No. o		cation schedu		se as	No. of		No. of	No. of application
Sl. No.	Name of the Authority	No. of application received by Authority	Individual	Corporate	Individual	Corporate	I	II	III	IV	V	application disposed off as per Rule 3(4) AND 3(6)	No. of application referred for mediation	settlement arrived at as per Rule 7(1)(ix)	where parties reached a settlement as per Rule 7(1) (VII)
[1]	[2]	[3]	[4]	[5]	[6]	[7]			[8]			[9]	[10]	[11]	[12]
1	Mediation Centre High Court of Uttarakhand, Nainital	-	-	-	-	-	-	-	-	-	-	-	-	-	-
1	DLSA, Dehradun			1- Force Polymer Pvt. Ltd		Jyotriling Core Shop	1	-	-	-	-			Nil	-

2- Force Polymer Pvt. Ltd	A.One Fiber Pvt. Ltd	1	-	-	-	-		-	-
3-Force Polymer Pvt. Ltd	Vitthalai Foundry Pvt Ltd	1	-	-	-	-		-	-
4-Force Polymer Pvt. Ltd	Kiwi Metal Cast Pvt. Ltd	1	-	-	1	-		-	-
5-Force Polymer Pvt. Ltd	Gajanan Insdustires Pvt. Ltd	1	-	1	1	ı		-	-
6-Force Polymer Pvt. Ltd	Ushaprabha Insdustires Pvt Ltd	-	1	-	-	-			
7-Force Polymer Pvt. Ltd	Ridhi Siddhi Core	-	1	-	-	-			

	8-Force Polymer Pvt. Ltd	Excel Technika Ltd	-	1	-	-	-		
	9-Force Polymer Pvt. Ltd	Hanuman Core Shop	1	1	1	1	1		
	10-Force Polymer Pvt. Ltd	Swastik Metcast Pvt Ltd	1	1	1	1	1		
	11-USB	M/s Shammi Garments	1	1	1	1	1		
	12-USB	Tohid General Store	1	-	-	-	-		
	13-Jai Bharat Enterprises	M/s Hanuman Handicrafts and other	1	1	-	-	1		

	14- Bhushan Powser & Steel Ltd.	Saviton Living Concept	1	-	-	-	-		
	15-Bhushan Powser & Steel Ltd.	Saratech Industrial Fabricators Pvt. Ltd	-	1	-	-	-		
	16- M/s Shriram Enterprises	M/s Hanuman Handicrafts and other	-	1	-	-	-		
	17- U.S.G.	M/s Sonu Engineers Automobiles	1	-	-	-	-		
	18- H.D.F.C Bank Ltd	Sonu Ghosh Prop of M/s CRC AS India	1	-	-	-	-		
	19-H.D.F.C Bank Ltd	Bharat Singh Pro of M/s Bharti Mobile Gallary	-	1	-	-	-		

20-H.D.F.C Bank Ltd	Ms. Kamlesh Bathla Pro of M/s Siyaram Associate	1	-	-	-	-		
21-H.D.F.C Bank Ltd	Puja Dhaman Pro of M/s Paridhan Boutique	1	1	1	1	1		
22-H.D.F.C Bank Ltd	M/s Bringal Hotels Partnership firm	1	1	1	1	-		
23-H.D.F.C Bank Ltd	Jitendra Kumar Bhatiya	1	-	-	-	-		
24-H.D.F.C Bank Ltd	Purnima Rajpur M/s Lokesh Sales coorporation	1	-	-	-	-		
25-H.D.F.C Bank Ltd	Harish Khanna Pro Khanna Stone Traders	-	1	-	-	-		

			26-H.D.F.C Bank Ltd	Tara Tamang Pro M/s Dhruv unique corner	1	-	-	-	-				
			27-H.D.F.C Bank Ltd	Anshu Kumar Pro of M/s Aryan computers city	1	-	-	-	1				
			28-H.D.F.C Bank Ltd	Paras Sehgal Pro of M/s Satnam Traders	1	-	-	-	-				
			29-H.D.F.C Bank Ltd	Balveer Singh Pawar Pro of M/s Arjun Needs	1	-	-	-	-				
			30-H.D.F.C Bank Ltd	Srishti Istwal Pro of M/s Brdezilla	1	-	-	-	-				
2			1- Om Gajanan Chemicals & Fertilizers Pvt Ltd	Gajanan Krishi Seva Kendra & Gajanan Agencies	1	1	-	-	1	1	1	Nil	Nil
2	Haridwar	O2	2- Vmarc Electrics Pvt. Ltd	Sky Texeros Pvt Ltd	1	-	-	-	1	1	1	Nil	Nil

## STATISTICAL DATA OF CASES OF COMMERCIAL COURTS, COMMERCIAL APPELLATE COURTS, COMMERCIAL DIVISION & COMMERCIAL APPELLATE DIVISION IN THE STATE OF UTTARAKHAND

## **FOR THE MONTH OF MARCH - 2022**

	Commercial Court (below District Judge Level)	Commercial Court (at District Judge Level)	Commercial Appellate Court (at District Judge level)	Commercial Division (High Court)	Commercial Appellate Division (High Court)
No. of Courts Operational	1	-	-	-	1
No. of cases Instituted	44	-	-	-	-
No. of appeals filed	-	-	_	-	2
No. of cases pending	1483	-	-	-	70
No. of cases disposed of	75	-	-	-	3